

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4771

ANSWERED ON:23.05.2006

TSUNAMI RELIEF

Barman Shri Ranen;Bellarmin Shri A.V.;Bhakta Shri Manoranjan;Deora Shri Milind Murli;Rajendran Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Tsunami hit States have sent any proposal for additional allocation of funds to Union Government for their relief and rehabilitation programmes;
- (b) if so, the details of fund sought, provided and utilized for the purpose, State-wise, as on date;
- (c) whether State Government has not fully utilized the funds allocated in these Sectors during the said period;
- (d) whether the relief and rehabilitation work including construction of houses in Tsunami hit areas particularly in Andaman and Nicobar Islands has been further delayed;
- (e) if so, the reasons therefore;
- (f) the details of additional loss likely to be suffered on account of delay;
- (g) the number of dwelling units to be constructed for the affected people; and
- (h) the steps taken by the Government for timely execution of Tsunami Relief Operations?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (c) : Assistance of Rs. 1759.05 crores has been given by Government for immediate relief and rehabilitation to Tsunami hit States/Union Territories (UTs). Government has approved a long-term tsunami rehabilitation programme at a total cost of Rs. 9870.25 crore in December, 2005. The components of the programme include housing; livelihood-fisheries and agriculture; infrastructure-ports and jetties, roads and bridges, power, water and sewerage; social infrastructure and welfare, environmental and coastal protection and tourism. This programme is spread over for four years ending financial year 2008-09. Rs. 480 crore was earmarked for Tsunami affected States/UTs during 2005-2006. Rs. 2155 crore has been earmarked for allocation during 2006-07.

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(d) to (f): The rehabilitation work in various sectors including housing is under progress. In Andaman and Nicobar Islands, of a total of 9714 permanent houses to be constructed, 2397 houses would be built by the Non Governmental Organisations. Central Public Works Department is constructing the remaining houses. The schedule for completion of these house is March, 2008.

(g): About 77,870 houses are to be constructed in Tsunami affected States/Union Territories under Tsunami Rehabilitation Programme.

(h): Government launched immediate rescue operations by deploying defence and para-military forces and coordinating the movement of goods and services across State territories for reaching the relief assistance to supplement the efforts of the State Governments. In addition relief personnel searched for the missing, removed dead bodies and debris, set up relief camps, provided medical assistance, emergency feeding and restored essential services. Central Government provided immediate financial assistance to State Governments for carrying out relief operations. The immediate, coordinated and comprehensive response helped in normalizing the situation very early.